

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 2613/2017

ARCHNA

Appellant(s)

VERSUS

DEPUTY DIRECTOR CONSOLIDATION, AMROHA AND OTHERS Respondent(s)

(IA No. 133362/2025 - EXEMPTION FROM FILING O.T.)

Date : 18-06-2026 This matter was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MRS. JUSTICE V. MOHANA

(PARTIAL COURT WORKING DAYS BENCH)

For Appellant(s) : Petitioner-in-person

For Respondent(s) : Mr. Dr. Rajeev Sharma, AOR
Mr. Tanmaya Agarwal, AOR
Mr. Dhruv Sharma, AOR

UPON hearing the counsel the Court made the following

O R D E R

List before a Bench presided over by Hon'ble Mr. Justice K.V.
Viswanathan.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(PREETHI DILEEP KUMAR)
DEPUTY REGISTRAR